

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.113
C.P.(IB)/77(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Infrastructure Design Consultants Pvt Ltd
V/s
Welspun Enterprise Ltd

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Operational Creditor : Mr. Mitesh Jain, Ld. Adv. a.w. Mr. Kalpesh Joshi,
Ld. Adv.
For the Corporate Debtor : Mr. Ayush Agarwala, Ld. Adv. a.w. Mr. Arusi
Kaulaskar, Ld. Adv., Mr. Bhash J Mankand, Ld.
Adv.

ORDER

The pleadings are complete.

The matter stands adjourned to 14.12.2022

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)